

ITEM NO.38

COURT NO.11

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1730/2018

MATHALA CHANDRAPATI RAO

Appellant(s)

VERSUS

MEMBER SECRETARY, ODISHA STATE POLLUTION
CONTROL BOARD & ORS.

Respondent(s)

IA No. 87383/2017 - CONDONATION OF DELAY IN FILING APPEAL
IA No. 87384/2017 - CONDONATION OF DELAY IN REILING / CURING THE
DEFECTS

WITH

C.A. No. 1729/2018 (XVII)

FOR CONDONATION OF DELAY IN FILING APPEAL ON IA 1738/2018
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
1739/2018

FOR STAY APPLICATION ON IA 1740/2018

IA No. 1738/2018 - CONDONATION OF DELAY IN FILING APPEAL

IA No. 1739/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 1740/2018 - STAY APPLICATION

Date : 31-01-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE MANOJ MISRA

For Appellant(s) : Ms. Agrima Singh, Adv.
Mr. Ashutosh Dubey, AOR

For Respondent(s) : Mr. Ashok Kumar Panda, Sr. Adv.
Mr. Tejaswi Kumar Pradhan, AOR
Mr. Manoranjan Paikaray, Adv.
Mr. Shashwat Panda, Adv.

Mr. Arijit Prasad, Sr. Adv.
Mr. Aldanish Rein, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 07.02.2025.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
COURT MASTER (NSH)